

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:145

ANSWERED ON:20.02.2006

SECRET BALLOT FOR GROUND CATEGORIES OF EMPLOYEES OF AIR INDIA

Naik Shri Shripad Yasso

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has appointed Returning Officer to conduct the election through secret ballot for ground categories of employees of Air India;
- (b) if so, when this appointment has been made;
- (c) whether the Returning Officer has worked out the modalities for conducting elections;
- (d) if so, the schedule of the elections; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a): Yes, Sir.

(b): The appointment of Returning Officer was made on 13.4.2004.

(c) to (e): The Returning Officer fixed the date of Secret Ballot Election for 27.4.2005. The date for counting of votes was 30.4.2005. The election could not be held and the matter is presently sub-judice.